

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.02.2021 (WEDNESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 606 of 2020	Sepeco Electric Power Construction Corporation Vs. Sumit Binani & Ors.	Abhinav Raghuvanshi	Misha-R1 & R2 Srideepa Bhattacharyya-R3
2.	Comp. App. (AT) (Ins) No. 763 of 2020	Mazda Agencies Vs. Hemant Plastics & Chemicals Ltd.	Vishnu Shankar	
3.	Comp. App (AT) (Ins) No. 919 of 2020	Radico Khaitan Ltd. Vs. BT & FC Pvt. Ltd. and Ors.	Ajay Bhargava	Pankaj Srivastava-R1 & R6 Bhuvaneshwari Ramanathan-R2 & R7 Abhishek Singh-R3 & R4
4.	Comp. App (AT) No. 262 of 2019	Safeco Hygiene Films Pvt. Ltd. Vs. Loganmoy Ltd. Matheson Trust 1 Co. (BVI) Ltd. & Ors. With	Aayushi Sharma	Mohit D. Ram-R1
5.	Comp. App (AT) No. 263 of 2019	SBPL Polymers LLP. Vs. Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd. & Ors.	Nakul Mohta	Mohit D. Ram-R1

02:00 PM

After rising of the Court of Chairperson

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

6.	Comp. App. (AT) (Ins) No. 385 of 2020	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Sanjeev Kumar-R2 Pankaj Dhanuka- IRP
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**